

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.09- IA/1048(AHM)2024
in
CP(IB) 268 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Arrow Engineering Ltd
V/s
Golden Tobacco Ltd

.....Applicant

.....Respondent

Order delivered on: 16/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Rahul Sarada, Adv. a.w Mr. Dhruvad Vaghani and
Adv. Ajiz M K

For the Respondent :

ORDER

IA/1048(AHM)2024

Partly heard Ld. Counsel for the applicant who has submitted a Resolution plan before CoC. Since the matter relating to CIRP proceedings in view of certain orders passed and adjournments in other matter, it needs further updates from the RP before allowing this application.

List for further hearing on 06.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)